

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

LOK SABHA  
UNSTARRED QUESTION NO. 2348  
TO BE ANSWERED ON 1<sup>st</sup> AUGUST, 2016

LAND ACQUIRED FOR DEVELOPMENT OF SEZS

**2348. SHRI DILIP PATEL:**

**SHRI K. PARASURAMAN:**

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री ) be pleased to state:

- (a) the total area of land acquired for development of Special Economic Zones (SEZs) during the last three years and the current year including those which are lying vacant/unutilized along with the action taken for proper utilization of these vacant/ unutilized lands under SEZs;
- (b) whether the Government proposes to simplify the policy on development of units and allotment of land in addition to the Exit Policy concerning SEZs and if so, the details and the present status thereof;
- (c) whether the Government is considering to treat services' exports into the domestic tariff area or to the non-SEZ area within the country, eligible for benefits and if so, the details thereof; and
- (d) the targets fixed for employment generation and investment in SEZs during the last three years and the current year along with the achievements thereof?

**ANSWER**

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(INDEPENDENT CHARGE)  
(SMT. NIRMALA SITHARAMAN)

(a): Land is a subject of State list. Land for Special Economic Zones (SEZs) is procured/allotted by respective State Governments as per their policy and procedures. The Board of Approval for SEZs only considers proposals duly recommended by the concerned State Governments.

(b): Review of functioning of Special Economic Zones (SEZs) is an on-going process and on the basis of inputs/suggestions received from stakeholders on the policy and operational framework of the SEZs, Government periodically takes necessary measures for facilitating speedy and effective implementation of the SEZ Act/Rules.

(c): There is no such proposal under consideration, at present.

(d): No targets were fixed for employment generation and investment in SEZs during the last three years and the current year. However, employment generation and investment in SEZs during the last three years and the current year is as under:

Financial Year(s)	Employment* (Persons)	Investment* (Rs. in crore)
2013-2014	12,83,309	2,96,663
2014-2015	14,42,316	3,38,794
2015-2016	15,91,381	3,76,494
2016-2017 (as on 30.06.2016)	16,50,738	3,89,247

\* Calculated on cumulative basis.

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